

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes Sir. As on 31.3.2016, 33,216 associations were registered under the FCRA.

(b) and (c) This Ministry does not maintain centralized data base of associations which do not have their FCRA accounts in banks with core banking facilities. As per Section 17 of the Act, every person who has been granted a certificate or given prior permission under Section 12 shall receive foreign contribution in a single designated account only through such one of the branches of a bank as he may specify in the application for grant of certificate. Bank for this purpose, means a banking company as referred to in clause (c) of Section 5 of the Banking Regulation Act, 1949 (10 of 1949).

(d) Ministry of Finance and Reserve Bank of India have been advised under the FC(R) Rules 2011 to integrated FCRA accounts of associations receiving Foreign Contribution, with Public Fund Management System.

Security of Indo-Pak International Border of Punjab

867. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry is taking steps to introduce latest technology to strengthen the security of Indo-Pak International Border of Punjab;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The Government has decided to introduce latest technology to strengthen the security of Indo-Pakistan border. The latest technology includes radars, cameras, optical fiber sensors, etc. In this regard, a pilot project in Punjab has been approved.

Role of NDMA in disasters during year 2014

868. SHRI ANUBHAV MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) which were the major disasters that occurred during the year 2014 in India;

(b) what was the role of NDMA in those disasters;

(c) how many of the projects of rehabilitation after those disasters have been completed or are nearing completion;

(d) whether it is a fact that many of the projects are not completed due to shortage of project managers of disasters; and

(e) if so, what steps Government is taking to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The following are the major disasters that occurred during the year 2014 in India :

- (i) Jammu and Kashmir Flood (3rd September, 2014), and
- (ii) Cyclone "Hud-Hud" (12th October, 2014).

(b) NDMA coordinated the matters regarding rescue/relief efforts, maintaining close liaison with the State and district authorities for monitoring the situation and dispatch of necessary material/equipment in the disaster affected areas.

(c) to (e) Disaster Management and Rehabilitation in the aftermath of the Disaster are State subjects. State Governments prepare and execute rehabilitation projects under State plans in accordance to their existing land policy. Government of India does not maintain State specific records of implementation of these projects centrally.

Strength of IPS Officers in Tamil Nadu

869. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total sanctioned strength of the Indian Police Service Officers in Tamil Nadu and the total number of vacancies;

(b) the steps being taken by Government to fill the vacancies in the IPS posts in Tamil Nadu; and

(c) the steps being taken by Government to recognize and award those officers who have demonstrated exceptional performance in carrying out their duties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As on 01.01.2016, total 223 IPS Officers are in position against sanctioned strength of 263.

(b) To fill up the vacancies of IPS Officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. Besides above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated.